

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

210. IA/3121/2022 IA/3122/2022 IN C.P. (IB)/815(MB)2020

IN THE MATTER OF

Moli Merchant Traders Pvt Ltd

Vs

Enrich Shreya Marine Infrastructures Private Limited

Section 7 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 15.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant in both I.A.s:

None

For the Respondent Nos. 1 to 4 in IA/3121/2022:

Adv. Amey Hadwale (PH)

For all the Respondents in IA/3122/2022:

Adv. Amey Hadwale (PH)

ORDER

I.A. 3121/2022

The Ld. Counsel for the respondent nos. 1 to 4 prays for time to seek instructions with respect to his appearance for respondent no. 5 as well. Reply has already been filed on behalf of the respondent nos. 1 to 4. In the absence of the Applicant, adjourned to **07.05.2024**.

I.A. 3122/2022

Adjourned to **07.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)